41

- (b) The factor responsible for rise in prices of rice we e, a dry spell in the early part of the season, and incessant rains and heavy floods in september. Since October, 1970, prices have shown a tendency to ease owing to increase I flow of autumn rice and early commencen ent of harvesting of Aman paddy in certain parts of the State. Prices of wheat and gram have generally shown a steady to easy unilertone.
- (c) A statement is laid on the Table of the Sabha. [See Appendix LXXIV, Annexure No. 64.1
- (d) and (g) In the absence of any comprehensive and scientific survey on consumption and in view of the fact that the demand for foodgrains is elastic to some extent depending on the a ailability of different kinds of foodgrains and other substitute foodstuffs, their comparative prices, level of income, rate of growth of population, the fluctuation in their food habits, extent of urbanization, etc., it is difficult to frame any precise quantitive estimate of requirements or deficit of foodgrains during a particular period.
- (e) Following quantities of foodgrains were supplied to West Bengal from the Central pool during these years:

Year	٠	Quantity of foodgrains supplied from the Central pool (In thousand tonnes)

1968				1540
1969				1354
1970	••	••	••	1273 (upto October)
				,

(f) The following quantities of rice and paddy in terms of rice were procured in West Bengal through FCI year-wise from 1968 to 1970:

			(tennes)	na
1968	••		••	320	
1969	••		••	447	
1970	••	••	••	301 tur to Octob	

REHABILITATION OF REPATRIATES FROM BURMA

DWIJENDRALAL *516. SHRT GUPTA: Will the Minister of LABOUR AND REHABILITATION be pleased state:

to Questions

- (a) the total number of repatriates from Burma and how many of them have heru rehabilitated so far; and
- (b) the details of the help rendered to them so far?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAG-WAT JHA AZAD): (a) According to the information received upto 30.11.1970 from the Embassy of India, Rangoon, and the Government of West Bengal, 1,82,042 repatriates (60,680 families approximately) from Burma have arrived in India. Out of these families, rehabilitation assistance was reported to have been given upto 30.11.1970 to about 52,720 families (about 1,58,000 persons) in the form of business loans and allotment of land for agriculture. This includes assistance given to about 10,173 families during the current financial year.

Besides, employment, including casual employment, had been provided to 9,781 repatriates. Assistance in the form of educational concessions, grant of licences, housing plots, etc., had also been given to 8,888 repatriates

- (b) A Statement showing the details of relief and rehabilitation assistance given to the Burma repatriates is laid on the Table of the Sabha. (See Appendix LXXIV, Annexure No. 65.]
- †TAJPUR MOLARBAND LABOUR AND CONSTRUC-TION CO-OPERATIVE SOCIETY LTD., DELHI
- *349. SHRI SANDA NARAYANAPPA: Will the Minister of FOOD AND AGRICUL-TURE be pleased to state:
- (a) whether there is any Society styled as B.S.S. (Bharat Sevak Samai), Molarband Labour and Construction Cooperative society Ltd., functioning in Delhi supposed to be carrying on stone quarry
- (b) if so, whether the accounts of the said Society have been audited during the year 1969;
- (c) what are the names of the members of the Managing Committee of the said society at present and who were the members when the society started functioning in the year 1969;
- (d) whether the society has declared any dividends to its members; if not, the reasons therefor; and

⁺Transferred from the 25th November, 1970.

44

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-**JAGANNATH** (SHRI OPERATION PAHADIA): (a) Yes, Sir, one society was earlier registered in Delhi in this name, but now the society is known as Navnirman Cooperative Labour and Construction Society.

- (b) No Sir.
- (c) The names of the members of the Managing Committee of the said society at present and of those who were elected in the general body meeting on 24.2.1969 are given in the Statement enclosed.
 - (d) No Sir, as there have been no profits.
- (e) The society is engaged in the work of stone crushing and selling stone ballast. No financial assistance has been given to society by the Delhi Administration. The society has been given permit under the Delhi Minor Mineral Rules for quarrying stones, for which the society has to pay royalty and has to deposit security.

STATEMENT

Members of the present Managing Committee elected in 1970

- 1. Shri T. N. Jha, President.
- 2. Shri Thandu Ram, Vice-President.
- 3. Shri Mahesh Chandra, Secretary.
- 4. Shri Phool Chand, Treasurer.
- 5. Shri Mogo Ram, Committee-Member.
- 6. Shri Babu, Committee-Member.
- 7. Shri Cheechu Ram, Committee-Member.
- 8. Shri Surja Ram, Committee-Member.
- 9. Shri Ananda Prakash, Committee-Memher.

Members of the Committee elected in the General Body Meeting on 24.2.1969

- 1. Shri Tripti Narain Jha, President.
- 2. Shri Rati Ram, Vice-President.
- 3. Shri Mahesh Chand, Secretary.
- 4. Shri Har Saroop, Dy. Secretary.
- 5. Shri Krishna Lal, Treasurer.
- 6. Shri Hardhan, Committee Member.
- 7. Shri Shiv Kumar, Committee Member.
- 8. Shri Kirpal, Committee Member.
- 9. Shri Fateh Singh, Committee Member.

PROMOTION OF THE STAFF OF THE FOREIGN POST OFFICES AND R.M.S. OFFICES

*517. SHRI D. THENGARI: Will the Minister of INFORMATION AND BROAD-

CASTING AND COMMUNICATIONS pleased to state:

- (a) whether it is a fact that the staff of Foreign Post Offices and Railway Mail Service Offices from the different parts of country are posted in the Posts and Telegraphs Directorate as Airmail and Surface-mail Accounting Clerks in the U.D.C. scale and whether they are debarred from any promotion in their respective parent offices; and
- (b) if so, the reasons for not providing them equal opportunities of promotion as provided to the staff belonging to the C.S.C.S. in the Directorate?

THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNI-CATIONS (SHRI SATYA NARAYAN SINHA): (a) It is a fact that Air Mail and Surface Mail Accounting clerks are recruited from among the staff of Foreign Post Offices and Railway Mail Service offices. They are not debarred from promotion in their respective parent offices so long they are not confirmed in the posts of ex-cadre U.D.Cs. in the P&T Directorate.

(b) As the Air Mail and Surface Mail Accounting Clerks do not belong to the C.S.C.S., they cannot be considered for promotion in that service. They are, however, cligible for promotion to the grade of LSG in their own unit.

छोटे किसानों को सहायता

*518. श्री जगदम्बी प्रसाद यादव : क्या खाद्य तथा कृषि मंत्री यह वनाने की कृपा करेंगे कि:

- (क) क्या यह सच है कि छोटे किसानों को सह.यत. देने की सरकार द्वारा घोषित नीति ग्रब तक नारा मात्र है क्योंकि सहायता देने की प्रित्रया उतनी जटिल है कि उससे लाभ नहीं उठा सकते ; ग्रौर
- (ख) यदि हां, तो छोटे किसानों को सहायता मिल सके इसके लिये सरकार क्या कदम जठा **र**ही है ?

†[ASSISTANCE TO SMALL CULTIVATORS

- *518. SHRI J. P. YADAV: Will the Minister of FÖOD AND AGRICULTURE be pleased to state:
- (a) whether it is a fact that the declared policy of Government of giving assistance to small cultivators is so far a mere slogan only

^{+ | |} English translation